



# HIGH COURT OF ORISSA, CUTTACK

No. XXXV-22/2018-19 - 14803/dated. 03.12.2019

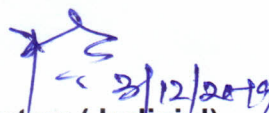
## THE SUMMARY OF THE FINANCIAL BID EVALUATION OF THE HON'BLE COURT'S E-TENDER NOTICE NO- XXXV-22/2018-19 -8645, DATED: 24.07.2019.

The Financial Bid with regard to Smart Phones as quoted by the Technically Qualified Bidders i.e. *M/s Addsoft, Cuttack* and *M/s. Gita Infovision Pvt. Ltd., Bhubaneswar* with regard to aforesaid e-Tender was opened on 13.11.2019. The Financial Bid i.e. the Bill of Quantity (BoQ) reflected that the Bidder *M/s. Gita Infovision Pvt. Ltd., Bhubaneswar* quoted total price of **Rs. 1,03,070/-** (Excluding GST) and *M/s Addsoft, Cuttack* quoted total price of **Rs. 1,24,010/-** (Excluding GST).

Accordingly, bidder *M/s. Gita Infovision Pvt. Ltd., Bhubaneswar* is found to be **L1** and would take up **Supply of 10 numbers of Smart Phones** at the price of **Rs. 1,03,070/-** (Excluding GST),

It is hence resolved to award the Work Order of **Supply of 10 numbers of Smart Phones** to *M/s. Gita Infovision Pvt. Ltd., Bhubaneswar* at the price of **Rs. 1,03,070/-** (Excluding GST) in accordance with the terms and conditions laid down in the tender.

By order

  
Registrar (Judicial)